

1	2	3
		(Rs. in lakhs)
5.	Construction of 200 new State tubewells . . . . .	239 00
6.	Construction of 1000 large diameter wells . . . . .	80 00
7.	Construction of feeder channels in major canals . . . . .	16 00
8.	Luergisation of 5000 tubewells . . . . .	200 00
9.	30 Barge-mounted river pumps . . . . .	10 00
10.	Installation of pumps on upper reaches of Sone Canal . . . . .	35 00
11.	Purchase of aluminium pipes for water distribution from State Tubewells where channels cannot be constructed because of delay in land acquisition proceedings . . . . .	10 00
12.	(i) Bamboo Borings (ii) Hand Pumps (iii) Cavity Borings . . . . .	100 00
13.	Purchase of 6 new rigs with ancillary equipment and ancillary equipment for 3 existing rigs . . . . .	54 00
14.	300 State Tubewells . . . . .	308 00
15.	Luergisation of tubewells through the SEB . . . . .	300 00
	TOTAL	1717 00

Out of this sanctioned amount of Rs 17 17 crores an amount of Rs 429 00 lakhs has already been released to the State Government for implementation of the programme. In addition an amount of Rs 7 crores has been released as short-term loan for purchase and distribution of agricultural inputs like seeds fertilizers pesticides etc

#### Supply of Ayurvedic Medicines to CGHS by producers in Bihar

1960 SHRI BHOGENDRA JHA  
Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether Mithila Laboratories, Madhubani District Darbhanga, Bihar and other Ayurvedic producers of medicines have been representing to the CGHS (4/19, Asaf Ali Road, New Delhi) for the supply of Ayurvedic Medicines; and

(b) if so, Government reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF D P CHATTOPADHYAYA),  
(a) and (b) The firm M/s. Mithila Laboratories, Madhubani, District Darbhanga Bihar, had approached the CGHS Medical Store Depot (Ayurvedic), 4/19 Asaf Ali Road, New Delhi, for the supply of Ayurvedic medicines, but the firm was not approved on the following grounds —

(a) Lack of certificate regarding two years manufacturing of Ayurvedic medicines.

(b) Lack of certificate as supplier to the Government for the last two years.

(c) Lack of "no complaint certificate" from the Director of Ayurveda of the Bihar State

The firm had further imposed following conditions for making the supplies to the Government which were not acceptable.